

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1987
TO BE ANSWERED ON 08.08.2024

Status of Nagar Van Yojana in Odisha

1987. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the present status of the Nagar Van Yojana with reference to the State of Odisha;
- (b) the total urban area of the country in which tree plantation has been carried out so far, the details thereof, State-wise, including the cities of Odisha, covered under the said Yojana; and
- (c) the total funds allocated by Central Government to Odisha during the last two years and the current year, under the said Yojana?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) The Nagar Van Yojana envisages creating a Nagar Van/Nagar Vatika in each City having Municipal Corporation /Municipal council /Municipality /Urban Local Bodies (ULBs) for providing wholesome healthy living environment for the residents and thus contributing to growth of clean, green, healthy and sustainable cities. Ministry has approved 40 Nagar Van/Vatika projects in Odisha with an outlay of Rs.29.05 crores and the first instalment of Rs. 20.34 Crores was released during the years 2020-21 and 2021-22.
- (b) The total urban area of sanctioned projects under Nagar Van Yojana in the country is 12198 Ha which includes areas marked for fencing, soil-moisture conservation measures, administrative activities, and plantation. The State-wise details including Odisha, is enclosed as **Annexure-I**
- (c) No funds have been released to Odisha during the last two years and the current year, under the said Yojana

Annexure-I

Annexure referred to in reply of part (b) of the Rajya Sabha Unstarred Question No.1987 regarding 'Status of Nagar Van Yojana in Odisha' raised by Shri Manas Ranjan Mangaraj due for reply on 08.08.2024

State-wise detail of total urban area approved under Nagar Van Yojana (NVY)

S.No.	State/UT	Total Area approved in Ha
1.	Andaman & Nicobar	21.15
2.	Andhra Pradesh	2383.41
3.	Arunachal Pradesh	20.00
4.	Assam	59.00
5.	Bihar	113.02
6.	Chandigarh	6.79
7.	Chhattisgarh	244.63
8.	Goa	50.00
9.	Gujarat	178.50
10.	Haryana	168.54
11.	Himachal Pradesh	172.07
12.	Jammu & Kashmir	218.60
13.	Jharkhand	771.67
14.	Karnataka	239.71
15.	Kerala	379.31
16.	Madhya Pradesh	1727.54
17.	Maharashtra	184.14
18.	Manipur	50.00
19.	Meghalaya	86.70
20.	Mizoram	730.80
21.	Nagaland	701.70
22.	Odisha	720.29
23.	Punjab	186.90
24.	Rajasthan	673.92
25.	Sikkim	139.63
26.	Tamil Nadu	435.00
27.	Telangana	472.19
28.	Tripura	124.50
29.	Uttar Pradesh	722.00
30.	Uttarakhand	99.27
31.	West Bengal	117.48
	Total	12198.00
